



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक ९]

मंगळवार, मार्च ३, २०२०/फाल्गुन १३, शके १९४१

[पृष्ठे १८, किंमत : रुपये २७.००

असाधारण क्रमांक १६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2020 (L. A. Bill No. XV of 2020), introduced in the Maharashtra Legislative Assembly on the 3rd March 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XV OF 2020.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020 ; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2020.

Withdrawal of
Rs.
2,47,23,39,57,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2019-
2020.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty four thousand seven hundred twenty three crores, thirty nine lakhs, fifty seven thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| A-EXPENDITURE ON REVENUE ACCOUNT | | | | | |
| General Administration Department | | | | | |
| A-4 | Secretariat and Miscellaneous General Services | 2052, | | 1,000 | 1,000 |
| | | 2059, | | ... | |
| | | 2070, | | ... | |
| | | 2075, | | ... | |
| A-8 | Census, Surveys and Statistics | 3454, | 26,53,46,000 | ... | 26,53,46,000 |
| Total-General Administration Department | | | 26,53,47,000 | ... | 26,53,47,000 |
| Home Department. | | | | | |
| B-1 | Police Administration | 2014, | 1,95,59,03,000 | ... | 1,95,59,03,000 |
| | | 2055, | | ... | |
| | | 2070, | | ... | |
| B-3 | Transport Administration | 2041, | 2,77,00,01,000 | ... | 2,77,00,01,000 |
| | | 3055, | | ... | |
| | | 3056, | | ... | |
| Total-Home Department. | | | 4,72,59,04,000 | ... | 4,72,59,04,000 |
| Revenue and Forests Department. | | | | | |
| C-5 | Other Social Services | 2217, | 16,24,60,000 | ... | 16,24,60,000 |
| | | | | ... | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|--|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| C-6 | Relief on Account of Natural Calamities | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services | 35,17,72,00,000 | ... | 35,17,72,00,000 |
| C-7 | Forest | 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas | 5,000 | ... | 5,000 |
| Total - Revenue and Forests Department. | | | 35,33,96,65,000 | ... | 35,33,96,65,000 |
| Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | | | | | |
| D-3 | Agriculture Services | 2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education | 5,000 | ... | 5,000 |
| D-4 | Animal Husbandry | 2403, Animal Husbandry | 6,000 | ... | 6,000 |
| D-6 | Fisheries | 2405, Fisheries | 30,45,31,000 | ... | 30,45,31,000 |
| Total - Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | | | 30,45,42,000 | ... | 30,45,42,000 |
| School Education and Sports Department. | | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | Rs. |
| E-2 | General Education | 2202, General Education | | 5,000 | 5,000 |
| E-3 | Secretariat and Other Social Services | 2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life | | 3,000 | 3,000 |
| | | Total-School Education and Sports Department. | | 8,000 | 8,000 |
| | | Urban Development Department. | | | |
| F-2 | Urban Development and Other Advance Services | 2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges | | 2,000 | 2,000 |
| | | Total-Urban Development Department. | | 2,000 | 2,000 |
| | | Public Works Department. | | | |
| H-3 | Housing | 2216, Housing | | 89,19,40,000 | 89,19,40,000 |
| H-5 | Roads and Bridges | 3054, Roads and Bridges | | 2,28,39,74,000 | 2,28,39,74,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|--|---|---|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| H-6 | Public Works and Administrative and Functional Buildings. | 2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries | 2,000 | ... | 2,000 |
| Total - Public Works Department. | | | 3,17,59,16,000 | ... | 3,17,59,16,000 |
| Law and Judiciary Department. | | | | | |
| J-1 | Administration of Justice | 2014, Administration of Justice | 2,000 | ... | 2,000 |
| Total - Law and Judiciary Department. | | | 2,000 | ... | 2,000 |
| Industries, Energy and Labour Department. | | | | | |
| K-6 | Energy | 2801, Power 2810, New and Renewable Energy | 14,67,18,19,000 | ... | 14,67,18,19,000 |
| K-7 | Industries | 2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries | 3,000 | ... | 3,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | Total-Industries, Energy and Labour Department. | 14,67,18,22,000 | ... | 14,67,18,22,000 |
| | | Rural Development Department. | | | |
| L-2 | District Administration. | 2053, District Administration. | 2,65,16,74,000 | ... | 2,65,16,74,000 |
| L-3 | Rural Development Programmes. | 2059, Public Works 2215, Water Supply and Sanitation 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges | 9,000 | ... | 9,000 |
| L-4 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 1,000 | ... | 1,000 |
| | | Total-Rural Development Department. | 2,65,16,84,000 | ... | 2,65,16,84,000 |
| | | Food, Civil Supplies and Consumer Protection Department. | | | |
| M-2 | Food, Storage and Warehousing | 2408, Food, Storage and Warehousing | 3,49,78,03,000 | ... | 3,49,78,03,000 |
| M-3 | Secretariat and Other Economic Services | 3451, Secretariat-Economic Services | 1,91,80,000 | ... | 1,91,80,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 3475, Other General Economic Services | | | |
| | | Total-Food, Civil Supplies and Consumer Protection Department. | 3,51,69,83,000 | ... | 3,51,69,83,000 |
| | | Social Justice and Special Assistance Department. | | | |
| N-3 | Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities. | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | 9,000 | 9,000 |
| | | 2235, Social Security and Welfare | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2801, Power | | | |
| | | Total-Social Justice and Special Assistance Department. | | 9,000 | 9,000 |
| | | Planning Department. | | | |
| O-4 | Other Rural Development Programmes | 2515, Other Rural Development Programmes | | 3,000 | 3,000 |
| | | Total-Planning Department. | | 3,000 | 3,000 |
| | | Public Health Department. | | | |
| R-1 | Medical and Public Health | 2210, Medical and Public Health | | 5,000 | 5,000 |
| | | 2211, Family Welfare | | | |
| | | 2235, Social Security and Welfare | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|---|--|-----------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | Total-Public Health Department. | Rs. 5,000 | Rs. ... | Rs. 5,000 |
| | | Medical Education and Drugs Department. | | | |
| S-1 | Medical and Public Health | 2210, Medical and Public Health | 2,000 | ... | 2,000 |
| | | Total-Medical Education and Drugs Department. | 2,000 | ... | 2,000 |
| | | Tribal Development Department. | | | |
| T-5 | Revenue Expenditure on Tribal Areas Development Sub Plan | 2059, Public Works | 28,000 | ... | 28,000 |
| | | 2202, General Education | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2211, Family Welfare | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2217, Urban Development | | | |
| | | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | 2230, Labour and Employment | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2401, Crop Husbandry | | | |
| | | 2402, Soil and Water Conservation | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|---|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | 2425, | Co-operation | | | |
| | 2435, | Other Agricultural Programmes | | | |
| | 2501, | Special Programmes for Rural Development | | | |
| | 2505, | Rural Employment | | | |
| | 2702, | Minor Irrigation | | | |
| | 2801, | Power | | | |
| | 2810, | New and Renewable Energy | | | |
| | 2851, | Village and Small Industries | | | |
| | 2852, | Industries | | | |
| | 3054, | Roads and Bridges | | | |
| | 3055, | Road Transport | | | |
| | | | | | |
| | | Total-Tribal Development Department. | 28,000 | ... | 28,000 |
| | | | | | |
| | | Co-operation, Marketing and Textiles Department. | | | |
| V-2 | Co-operation. | | | | |
| | 2070, | Other Administrative Services | 1,50,00,00,06,000 | ... | 1,50,00,00,06,000 |
| | 2235, | Social Security and Welfare | | | |
| | 2406, | Forestry and Wild Life | | | |
| | 2425, | Co-operation | | | |
| | 2435, | Other Agricultural Programmes | | | |
| | 2851, | Village and Small Industries | | | |
| | 2852, | Industries | | | |
| | 3451, | Secretariat-Economic Services | | | |
| | 3456, | Civil Supplies | | | |
| | | Total-Co-operation, Marketing and Textiles Department. | 1,50,00,00,06,000 | ... | 1,50,00,00,06,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|-------------------------------|--|---|--|----------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund Rs. | |
| | | | Rs. | Rs. | Rs. |
| Higher and Technical Education Department. | | | | | |
| W-2 | General Education | 2202, General Education | 10,000 | ... | 10,000 |
| W-3 | Technical Education. | 2203, Technical Education. | 1,000 | ... | 1,000 |
| W-4 | Art and Culture | 2205, Art and Culture | 2,000 | ... | 2,000 |
| Total-Higher and Technical Education Department. | | | 13,000 | ... | 13,000 |
| Women and Child Development Department. | | | | | |
| X-1 | Social Security and Nutrition | 2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life | 2,80,00,60,000 | ... | 2,80,00,60,000 |
| X-2 | Secretariat-Social Services | 2251, Secretariat-Social Services | 1,000 | ... | 1,000 |
| Total-Women and Child Development Department. | | | 2,80,00,61,000 | ... | 2,80,00,61,000 |
| Water Supply and Sanitation Department. | | | | | |
| Y-2 | Water Supply and Sanitation | 2215, Water Supply and Sanitation | 1,000 | ... | 1,000 |
| Total-Water Supply and Sanitation Department. | | | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|--------------------------------------|--|--------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Skill Development and Entrepreneurship Department | | | |
| ZA-2 | Secretariat and Other Social Services | 2203, Technical Education. | | | |
| | | 2230, Labour and Employment | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2251, Secretariat-Social Services | | | |
| | | 2406, Forestry and Wild Life | 2,000 | 62,90,000 | 62,92,000 |
| | | Total-Skill Development and Entrepreneurship Department | 2,000 | 62,90,000 | 62,92,000 |
| | | Tourism and Cultural Affairs Department. | | | |
| ZD-2 | Art and Culture | 2205, Art and Culture | 1,000 | ... | 1,000 |
| ZD-4 | Secretariat and Other Social Services | 2406, Forestry and Wild Life | | | |
| | | 3452, Tourism | 81,21,65,000 | ... | 81,21,65,000 |
| | | Total-Tourism and Cultural Affairs Department. | 81,21,66,000 | ... | 81,21,66,000 |
| | | Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department | | | |
| ZG-2 | Secretariate and Other Social Services | 2251, Secretariat-Social Services | 1,000 | ... | 1,000 |
| | | 2406, Forestry and Wild Life | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|----------------------------------|--|--|--------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| ZG-3 | Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes. | 2225, 2235, | 2,49,85,000 | ... | Rs. 2,49,85,000 |
| | | | 2,49,86,000 | ... | 2,49,86,000 |
| | | | Soil and Water Conservation Department | | |
| ZH-3 | Irrigation, Power and Other Economic Services | 2402, 2406, 2702, | 1,000 | ... | 1,000 |
| | | | 1,000 | ... | 1,000 |
| | | | Total-A-Expenditure on Revenue Account 2,18,28,91,58,000 62,90,000 2,18,29,54,48,000 | | |
| | | | B-EXPENDITURE ON CAPITAL ACCOUNT | | |
| | | | Home Department. | | |
| B-10 | Capital Expenditure on Economic Services | 4055, 4070, 5002, 5055, | 1,000 | ... | 1,000 |
| | | | 1,000 | ... | 1,000 |
| | | | Total-Home Department. 1,000 ... 1,000 | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total | |
|---|---|-------------------------|---|--|----------------|----------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund (5) | | |
| | | | Rs. | Rs. | Rs. | |
| Revenue and Forests Department. | | | | | | |
| C-9 | Capital Expenditure on Other Administrative Services and on Social Services | 4235, 4250, 6245, | Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Loans for Relief on Account of Natural Calamities | ... | 3,41,58,000 | 3,41,58,000 |
| Total-Revenue and Forests Department. | | | ... | 3,41,58,000 | 3,41,58,000 | |
| Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | | | | | | |
| D-9 | Capital Expenditure on Fisheries | 4405, 6405, | Capital Outlay on Fisheries Loans for Fisheries | 58,00,00,000 | ... | 58,00,00,000 |
| Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | | | 58,00,00,000 | ... | 58,00,00,000 | |
| Urban Development Department. | | | | | | |
| F-5 | Capital Expenditure on Social Services | 4217, 5475, | Capital Outlay on Urban Development Capital Outlay on Other General Economic Services | 3,04,01,00,000 | ... | 3,04,01,00,000 |
| F-7 | Loans for Urban Development | 6217, | Loans for Urban Development | 3,75,00,00,000 | ... | 3,75,00,00,000 |
| Total-Urban Development Department. | | | 6,79,01,00,000 | ... | 6,79,01,00,000 | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|--------------------------------------|--|--------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 4801, Capital Outlay on Power Projects | | | |
| | | Total-Water Resources Department. | 48,25,38,000 | ... | 48,25,38,000 |
| | | Industries, Energy and Labour Department. | | | |
| K-9 | Capital Expenditure on Economic and Social Services | 4851, Capital Outlay on Stationery and Printing | 1,000 | ... | 1,000 |
| | | 6250, Capital Outlay on Village and Small Industries. Loans for Other Social Services | | | |
| K-11 | Capital Expenditure on Energy. | 4801, Capital Outlay on Power Projects | 10,68,95,000 | ... | 10,68,95,000 |
| | | 6801, Loans for Power Projects | | | |
| | | Total-Industries, Energy and Labour Department. | 10,68,96,000 | ... | 10,68,96,000 |
| | | Food, Civil Supplies and Consumer Protection Department. | | | |
| M-4 | Capital Outlay on Food, Storage and Warehousing | 4408, Capital Outlay on Food, Storage and Warehousing | 1,000 | ... | 1,000 |
| | | Total-Food, Civil Supplies and Consumer Protection Department. | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|--|--|------------------------|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| Social Justice and Special Assistance Department. | | | | | |
| N-4 | Capital Expenditure on Social Services | 4225, | | 1,000 | 1,000 |
| | | | | ... | |
| | Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| | Capital Outlay on Social Security and Welfare | 4235, | | | |
| | Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 6225, | | | |
| | Total - Social Justice and Special Assistance Department. | | 1,000 | ... | 1,000 |
| Water Supply and Sanitation Department. | | | | | |
| Y-6 | Capital Expenditure on Economic and Social Services | 4215, | | | |
| | | | 4,42,47,88,000 | ... | 4,42,47,88,000 |
| | | 4402, | | | |
| | | 6215, | | | |
| | Total - Water Supply and Sanitation Department. | | 4,42,47,88,000 | ... | 4,42,47,88,000 |
| | Total-B-Expenditure on Capital Account | | 28,90,43,51,000 | 3,41,58,000 | 28,93,85,09,000 |
| | Grand Total | | 2,47,19,35,09,000 | 4,04,48,000 | 2,47,23,39,57,000 |

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2019-20.

The amounts are shown below :—

| | | Rs. |
|-------------------------|-----|-------------------|
| (a) Revenue Expenditure | . . | 2,18,29,54,48,000 |
| (b) Capital Expenditure | . . | 28,93,85,09,000 |
| Total | . . | 2,47,23,39,57,000 |

Mumbai,
Dated the 3rd March 2020.

AJIT PAWAR,
Deputy Chief Minister.